

STATEMENT

Central Assistance sanctioned towards scholarships for Scheduled Castes and Scheduled Tribes during the last three years.

S.No.	Name of the Scheme	1984-85	1985-86	1986-87
1.	Post-matric Scholarships for Scheduled Castes & Scheduled Tribes	3988.00	1000.00	1155.00
2.	Pre-matric Scholarships for the children of those engaged in unclean occupations	38.36	25.28	13.12
Total		4026.36	1025.28	1168.12

1. The scheme of Post-matric Scholarships is financed by the Government of India on 100% basis over and above committed level of expenditure reached at the end of each Plan, which is financed by the State Govt. out of their own funds. The committed expenditure at the end of Sixth Plan was Rs 88.53 crores.

2. Expenditure over and above the committed level under the scheme of Pre-matric Scholarships for the children of those engaged in unclean occupations is financed on 50:50 basis between the Central and State Governments. The committed expenditure at the end of Sixth Plan period was Rs. 114.10 lakhs.

[English]

Projects of Andhra Pradesh for Central Clearance

2859. SHRI V. SOBHANADREESWARA RAO: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether Sri Ram Sagar Stage II, Modikuna Vagu, Palam Vagu and Varadraj-swamy projects proposals are under the examination of the Union Government;

(b) if so, the reasons for the delay in clearance of these schemes; and

(c) the likely date by which these schemes will be cleared?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES AND MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI RAM NIWAS MIRDHA): (a) to (c). Comments on all the projects have been sent to Andhra Pradesh Government for their compliance except Varadarajaswami Project.

Filing of Returns by Voluntary Organisations

2860. SHRI V. SOBHANADREESWARA RAO: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether as many as 2705 voluntary organisations have not filed their returns; and

(b) if so, the action taken or proposed to be taken to effectively monitor the utilisation of funds by the voluntary organisations?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) and (b). There were 2705 organisations which had not filed any returns during the year 1985. Letters directing them to furnish returns were issued to them. In the said letters it was indicated that even if the organisations had received no foreign contribution, a nil report had to be sent. However, to monitor the utilisation of foreign contribution received by the organisations, the Foreign Contribution (Regulation) Act requires the recipient organisations to furnish the intimations of receipt of foreign contribution on half yearly basis and also submit annual accounts duly certified by a chartered accountant to this Ministry.

Modernisation of Police System in Delhi

2861 SHRI RAM SWARUP RAM. Will the Minister of HOME AFFAIRS be pleased to state

(a) whether any plans have been drawn up to modernise the police system in Delhi to enable it to face terrorist attacks which have been taking place from time to time, and

(b) if so, the details thereof and the funds allocated for the purpose?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM). (a) and (b). To meet the increasing threat of terrorism in Delhi, 104 additional PCR jeeps and 310

motorcycles have been sanctioned for the Delhi Police Control Room. The setting up of 25 more police stations, 12 more police sub-divisions and 3 more police districts, have also been sanctioned recently. These sanctions involve creation of about 12,000 more posts and purchase of nearly 668 more vehicles for the Delhi Police. The expenditure during the current financial year has been restricted to Rs. 5 crore

The Delhi Police have set up 100 pickets at strategic points with strong barricades and personnel equipped with automatic weapons and wireless sets. An operational cell to deal with terrorists has already been set up. Regular coordination meetings are held with the authorities of neighbouring States and the intelligence agencies to monitor the activities of terrorists. The Delhi Police personnel have also been trained in the use of modern weapons and regular firing practice is imparted.

Resources Crunch for 1988-89

2862. DR. B.L. SHAILESH: Will the Minister of PLANNING be pleased to state:

(a) whether resources crunch for 1988-89 plan is expected;

(b) if so, the estimated outlay involved;

(c) its impact on the Current Plan during its closing year, and

(d) how it is proposed to meet the situation?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRI SUKH RAM): (a) Discussions for assessment of resources for the Annual Plan 1988-89, including review of resources for the current year, are underway as a part of next year's budgetary exercises which are likely to continue over the next 2-3 months. Final position as would emerge would get reflected in the Central and State budgets for 1988-89. It is too early to say